

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
SAISONS TRADE & INDUSTRY PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	SAISONS TRADE & INDUSTRY PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	23rd September, 1999
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	CIN: U24100MH1999PTC121908
5.	Address of the registered office and principal office (if any) of corporate debtor	Unit No.416/C, B-Wing, 4th Floor, Dattani Plaza, Safed Pool, Sakinaka Junction, Andheri (East), Mumbai-400072, Maharashtra.
6.	Insolvency commencement date in respect of corporate debtor	20th April, 2022 (As per order delivered on 20th April, 2022, by the National Company Law Tribunal, Mumbai Bench in CP No. 800/(IB)-MB-V/2021) (Copy of the order uploaded on the NCLT website on 23rd April, 2022)
7.	Estimated date of closure of insolvency resolution process	180th Day from Insolvency Commencement Date i.e. 17th October, 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Sanjeev Kumar Jalan Registration No: IBBI/IPA-001/IP-P-01901/2020-2021/13053
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Ruturaj Apartment, Wing A, Room 9/10, Juhu Road, Santacruz West, Mumbai-400049, Maharashtra. Email: sanjeev_jalan@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	BDO Restructuring Advisory LLP Level 9, The Ruby, North West Wing, Senapati Bapat Road, Dadar (W), Mumbai-400028, Maharashtra. Email: rpsaisons@bdo.in
11.	Last date for submission of claims	7th May, 2022
12.	Classes of creditors, if any, under clause(b) of sub-section (6a) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: BDO Restructuring Advisory LLP, Level 9, The Ruby, North West Wing, Senapati Bapat Road, Dadar (W), Mumbai-400028, Maharashtra, India.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **SAISONS TRADE & INDUSTRY PRIVATE LIMITED** on 20th April, 2022.

The creditors of **SAISONS TRADE & INDUSTRY PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 7th May, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 25th April, 2022
Place: Mumbai

Sd/-
SANJEEV KUMAR JALAN
INSOLVENCY PROFESSIONAL
Registration No: IBBI/IPA-001/IP-P-01901/2020-2021/13053

